COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 247 OF 2015

Dated: 23rd August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

M/s. Vandana Vidhyut Ltd. ..Appellant(s)

Vs.

Chhattisgarh State Power Distribution Company Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Aditi Sharma for R-1

Mr. C.K. Rai
Mr. Paramhans for R-2

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on ***25.10.2016.***

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk